## **HIGH COURT OF SIKKIM: GANGTOK**

Record of Proceedings

## <u>IA NO. 02/2024</u> <u>IN</u> <u>Arb. A. No. 05/2024</u>

ASHOK PRADHAN APPELLANT (S)/

APPLICANT

VERSUS

NATIONAL HIGHWAYS AND INFRASTRUCTURE

DEVELOPMENT CORPORATION LTD. & ANR. RESPONDENT (S)

For Appellant : Mr. A. Moulik, Sr. Advocate with Mr. Ranjit Prasad,

Ms. Neha Kumari Gupta and Ms. Laxmi Khawas,

Advocates.

For Respondent No. 1 : Mr. Sudipto Mazumdar, Senior Advocate with Ms.

Gita Bista and Mr. Dipendra Chettri, Advocates.

For Respondent No. 2 : Mr. Shakil Raj Karki, Government Advocate.

Date: 24/04/2025

**CORAM:** 

HON'BLE MR. JUSTICE BISWANATH SOMADDER, CHIEF JUSTICE

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

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ORDER: (per the Hon'ble, the Chief Justice)

On the prayer of the learned Advocate representing the applicant, the instant application stands dismissed as withdrawn.

(Bhaskar Raj Pradhan) Judge (Biswanath Somadder)
Chief Justice

jk /bp/ami